

2024
High Court, Appellate Side
Calcutta

No. 1920-R(JS)

Date : 19th February, 2024

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 26 (twenty six) vacancies declared vide Court's Notification No. 10181-R (JS) dated 16.10.2023, for the 78 eligible WBSJ Officers (as listed below) in the substantive cadre of Civil Judge (Senior Division).

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Shri Hidayatullah Bhutia CJ(SD), Ranaghat, Nadia	<p style="text-align: center;">Date : 07.03.2024</p> <p style="text-align: center;">Time : 4-00 P.M. onwards Reporting time : 03-30 p.m.</p> <p style="text-align: center;">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p style="text-align: center;">Station Leave :</p> <p style="text-align: center;">Officers from the districts of A & N Islands, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad and Paschim Bardhaman, may be permitted to leave station on 05.03.2024 after court hours while the officers from other districts may leave their stations on 06.03.2024 after court hours.</p> <p style="text-align: center;">Leave may be considered as On-Duty</p>
2.	Shri Tito Rob CJ(SD), Jhargram	
3.	Shri Sambhu Sarkar CJ(SD), Basirhat, North 24-Parganas	
4.	Shri Sabyasachi Chattoraj CJ(SD), 1 st Court, Berhampore, Murshidabad	
5.	Shri Sanjay Chowdhury CJM, Krishnagar, Nadia	
6.	Shri Ratan Kumar Gupta CJM, Jalpaiguri	
7.	Shri Sumit Adhikari CJM, Jhargram	
8.	Shri Tarun Kumar Mondal CJM, Mayabunder, A & N Islands	
9.	Shri Prasun Ghosh CJM, Raiganj, Uttar Dinajpur	
10.	Shri Indranil Chatterjee CJ(SD), Baruipur, South 24-Parganas	
11.	Sri Biswanath Pramanik CJ(SD), Katwa, Purba Bardhaman	
12.	Smt. Shrutirupa Ghosh (Majee) Deputy Registrar, WB Human Rights Commission, on deputation	
13.	Sri Hindol Roy CJ(SD), 1 st Court, Paschim Medinipur	
14.	Sri Sujit Kumar Bandyopadhyay CJ(SD), 2 nd Court, Malda Sadar	
15.	Sri Saibal Dutta CJ(SD), Ghatal, Paschim Medinipur	
16.	Smt. Krishnanjana Ray CJ(SD), Sadar, Purba Bardhaman	
17.	Sri Arnab Dutta ACJM, Kakdwip, South 24-Parganas	
18.	Sri Alokesh Das CJM, Berhampore, Murshidabad	
19.	Sri Sujoy Kumar Sarkar ACJM, Raghunathpur, Purulia	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
20.	Smt. Suparna Chaudhury CJ(SD), 1 st Court, Rampurhat, Birbhum, UOT as CJ(SD), Sealdah, South 24-Parganas	<p style="text-align: center;">Date : 08.03.2024</p> <p style="text-align: center;">Time : 4-00 P.M. onwards Reporting time : 03-30 p.m.</p> <p style="text-align: center;">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p>
21.	Smt. Aditi Ghosh Secretary, DLSA, Murshidabad	
22.	Smt. Hemantika Sundas CJ(SD), Raiganj, Uttar Dinajpur	
23.	Smt. Jayati Saha Registrar, Howrah Sadar	
24.	Sri Jagojyoti Bhattachjee CJM, Bankura	

25.	Sri Debajyoti Mukherjee ACJM, Kalna, Purba Bardhaman	<p style="text-align: center;">Station Leave :</p> <p>Officers from the districts of A & N Islands, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad and Paschim Bardhaman may be permitted to leave station on 06.03.2024 after court hours while the officers from other districts may leave their stations on 07.03.2024 after court hours.</p> <p>Leave may be considered as On-Duty</p>
26.	Sri Megh Dorji Moktan CJM, Alipurduar	
27.	Sri Susangeet Kumar Das CJ(SD), Chandannagar, Hooghly	
28.	Mr. Edwin Lepcha CJM, Kalimpong	
29.	Smt. Suparna Ray-II Registrar, DJ's Court, Alipore, South 24-Parganas	
30.	Sri Mandip Saha Roy Additional Secretary, Juvenile Justice Committee, High Court, A.S, Calcutta	
31.	Sri Anil Kumar Kushwaha ACJM, 2 nd Court, Baruipur, South 24-Parganas, UOT as CJM, Darjeeling	
32.	Sm. Mou Ghatak Majumdar Secretary, DLSA, Calcutta	
33.	Smt. Sutapa Mullick Secretary, DLSA, Purba Bardhaman	
34.	Sri Soumitra Kumar Ganguly CJ(SD), 2 nd Court, Tamluk, Purba Medinipur	
35.	Sri Sujoy Bal CJ(SD), Tamluk, Purba Medinipur	
36.	Smt. Indrani Gupta Secretary, DLSA, Raiganj, Uttar Dinajpur	
37.	Sri Durgasankar Rana ACJM, Bishnupur, Bankura	
38.	Sri Anindya Ray CJM, Darjeeling, Uot as Law Officer, Directorate of Drug Control	

S1. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
39.	Sri Amitabha Das-II Secretary, DLSA, Asansol, Paschim Bardhaman	<p style="text-align: center;">Date : 09.03.2024</p> <p style="text-align: center;">Time : 11-30 A.M. onwards Reporting time : 11-00 A.M.</p> <p style="text-align: center;">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p style="text-align: center;">Station Leave :</p> <p>Officers from the districts of A & N Islands, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad and Paschim Bardhaman may be permitted to leave station on 07.03.2024 after court hours while the officers from other districts may leave their stations on 08.03.2024 after court hours.</p> <p>Leave may be considered as On-Duty</p>
40.	Sri Suman Kumar Ghosh CJ(SD), Additional Court, Sadar, Purulia	
41.	Md. Ehteshamuddin Deputy Registrar, National Green Tribunal, EZB, Kolkata	
42.	Smt. Tanusree Dutta CJM, Paschim Medinipur	
43.	Sri Mrityunjay Karmakar Judge, Small Causes Court, Sealdah, South 24-Parganas	
44.	Sri Subhankar Biswas CJM, Barasat, North 24-Parganas	
45.	Smt. Tanima Das ACJM, Dinhat, Cooch Behar	
46.	Sri Anupam Sarkar Registrar, Sadar, Paschim Medinipur	
47.	Sri Mrinal Kanti Mandal CJM, Malda	
48.	Smt. Mahua Roy (Basu) CJ(SD), 1 st Court, Asansol, Paschim Bardhaman	
49.	Smt. Suparna Sarkar Secretary, DLSA, Howrah	
50.	Sri Prabir Mahapatra ACJM, Ranaghat, Nadia	
51.	Sri Raja Mukherjee Deputy Registrar, West Bengal State Administrative Tribunal (SAT)	
52.	Smt. Dolma Sherpa CJ(SD), Islampur, Uttar Dinajpur	
53.	Sri Sukumar Mondal Registrar-cum-Deputy Secretary, SLSA, Kolkata, on deputation	
54.	Smt. Jyotsna Roy CJ (SD), Bishnupur, Bankura	

55.	Sri Ajay Raj Syangden ACJM, Uluberia, Howrah, UOT as CJ(SD), Balurghat, Dakshin Dinajpur
56.	Smt. Glady Bomjan Secretary, DLSA, Jalpaiguri
57.	Sri Subhadeep Biswas CJM, Asansol, Paschim Bardhaman
58.	Sri Rishi Kushary CJM, Hooghly
59.	Smt. Purba Kundu CJ(SD), Haldia, Purba Medinipur, UOT as Dy. Director (Legal), Health & Family Welfare Deptt.
60.	Sri Ranabir Mohan Chatterjee Administrative Officer WBJA, Calcutta
61.	Sri Argha Banerjee CJ(SD), Bolpur, Birbhum
62.	Sri Pabitra Sen ACJM, 2 nd Court, Kalyani, Nadia
63.	Smt. Sangita Dutta CJ(SD), Darjeeling, UOT as ACJM, Suri, Birbhum
64.	Sri Kuntal Bhattacharyya CJM, Cooch Behar
65.	Sri Protyai Chowdhury CJ(SD), 2 nd Court, Barasat, North 24-Parganas
66.	Sri Gairik Roy CJM, Balurghat, Dakshin Dinajpur
67.	Smt. Subhra Bhowmick Bhattacharjee Secretary, DLSA, Bankura
68.	Sri Debasish Santra Secretary, DLSA, Purulia
69.	Sri Subrata Ghosh ACJM, Dantan, Paschim Medinipur
70.	Smt. Supriya Khan ACJM, Arambagh, Hooghly
71.	Sri Satyajit Maity CJ(SD), Khatra, Bankura
72.	Sri Syama Prasad Chattopadhyay CJ(SD), Kandi, Murshidabad
73.	Sri Samaresh Bera Secretary, DLSA, Purba Medinipur
74.	Sri Mainak Dasgupta ACJM, Siliguri, Darjeeling
75.	Sri Samrat Roy ACJM, Bidhannagar, North 24-Parganas
76.	Smt. Parna Bhattacharya ACJM, Khatra, Bankura
77.	Smt. Chanda Hasmat CJM, Purba Bardhaman
78.	Smt. Leena Lama CJ(SD), Serampore, Hooghly

District Judges/Chief Judges are requested to make necessary arrangements in absence of the officers.

By Order,

The 19th February, 2024.

**Sd/-
(Biswarup Bandyopadhyay)
Registrar (Judicial Service)
High Court, A.S., Calcutta.**

2024
High Court, Appellate Side
Calcutta

No. 988-A

Dated, Calcutta the 19th February, 2024

**From: Biswarup Bandyopadhyay,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.**

To :

- 1. All the District Judges of West Bengal and the A & N Islands,**
- 2. The Chief Judge, Presidency Small Causes Court/ City Sessions Court, Calcutta**
- 3. The Principal Secretary, Judicial Department, Govt. of W.B.,
Writers' Buildings, Kolkata – 700001**
- 4. The Member Secretary, State Legal Services Authority, W.B.,
City Civil Court Building, Kolkata – 700001.**
- 5. Director, West Bengal Judicial Academy,
AA-III/B-10, Rajarhat, New Town, Kolkata – 700160.**

Sub: Schedule of Viva-voce (1920-RJS dated 19.02.2024) for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up 26 (twenty six) vacancies declared vide Court's Notification No. 10181-R (JS) dated 16.10.2023 involving 78 eligible WBJS officers from the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that **viva-voce of 78 eligible WBJS officers** in the substantive cadre of Civil Judge (Senior Division) in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** is scheduled to be held on **07.03.2024, 08.03.2024 and 09.03.2024**, following the schedule as being **published in Court's website** and also enclosed herewith.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the eligible officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura, Paschim Bardhaman and Andaman & Nicobar Islands** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.gov.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

Encl.: Schedule of Viva-voce (3 sheets)